THE DEPUTY CHAIRMAN: I am sitting here. I cannot call him. Please sit down. (Interruptions) I will call him. (Interruptions)

SHRIMATI JAYANTHI NATARAJAN: Madam, in the last Session itself, it was promised, but the Bill was not even introduced. (*Interruptions*)

THE DEPUTY CHAIRMAN: Papers to be laid on the Table. (*Interruptions*)

PAPERS LAID ON THE TABLE

(1) Notification of the Ministry of Communication

(2) MOU (1996-97) between Govt, of India and Telecommunication consultant India Ltd.

संचार मंत्री (त्री बेनी प्रसाद वर्मा): महोदया मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:

- भारतीय तार अधिनियम, 1885 की धारा 7 को उपधारा (5) के अधीन भारतीय तार (प्रथम संशोधन) नियम, 1996 को प्रकाशित करने वाली संचार मंत्रालय (दूर संचार विभाग) की अधिसूचना साल्कान्नि॰ सं॰ 79(अ), दिनांक 17 जनवरी, 1996 की एक प्रति (अंग्रजी तथा हिन्दी में) [Placed in Library. See No. LT: 777/96]
- II. 1996-97 के वर्ष के लिये भारत सरकार (संचार मंत्रालय-दूर संचार विभाग) और टेली कम्यूनिकेश्त्स कन्सल्टैन्ट्स इंडिया लिमिटेड के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) [Placed in Library. See No. LT 890/96]

1. Report and Accounts (1995-96) of the Apparel Export Promotion Council, New Delhi and related papers.

2. Report and Accounts (1995-96) of the Silk and Art Silk Mills Research Association, Mumbai and related papers.

THE MINISTER OFTEXTILE (SHRI R.L. JALAPPA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

 (i) (a) Annual Report and Accounts of the Apparel Export Promotion Council, New Delhi, for the year 1995-96, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Council. [Placed in Library. See No. LT. 1002/96]
- (ii) (a) Forty-sixth Annual Report and Accounts on the Silk and Art Silk Mills Research Association, Mumbai for the year 1995-96, together with the Auditors' Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. *See* No. LT. 1003/96]

MOU (1996-97) between Govt, of India (M/o Defence) and the Hindustan Aeronautics Ltd.

रक्षा मंत्री (त्री मुलायम सिंह यादव): महोदय, 1996-97 के वर्ष के लिये भारत सरकार (रक्षा मंत्रालय-रक्षा उत्पादन और आपूर्ति विभाग) और हिन्दुस्तान एयरोनाटिक्स लिमिटेड, के बीच संपन्न सहमति ज्ञापन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता

[1] [Placed in Library. See No. LT. 820/96]

1. Report and Accounts (1995-96) of the Hindustan Shipyard Limited, Visakhapatnam and related papers.

2. Administrative reports (1995-96) of the Madras Port Trust and Calcutta Port Trust and related papers.

3. Accounts (1995-96) of the Calcutta Port Trust and Madras Port Trust and related papers.

4. Notifications of the Ministry of Surface Transport (Port Wings)

5. Report and Accounts (1996-97) of the Mormugao Dock Labour Board, Goa and related papers.

6. MOU (1996-97) between Govt, of India (Ministry of Surface Transport) and the Shipping Corporation of India Ltd.

THE MINISTER OF SURFACE TRANS-PORT (SHRI T.G. VENKATRAMAN): I lay on the Table—

 I. A copy each (in English and Hindi) of the following papers under sub-section (I) of Section 619A of the Companies Act, 1956. 129 Papers laid

- Forty-fourth Annual Report and Accounts of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1995-96, together with the Auditors Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT. 822/ 96]
- (n) Review by Government on the Working of the above Company.
- 2. A copy each (in English and Hindi) of the following papers, under Section 106 of the Major Port Trusts Act, 1963:—
- (i) (a) Annual Administration Report of the Madras Port Trust, for the year 1995-96,
 - (b) Review by Government on the working of the above Port Trust.
- (ii) (a) Annual Administration Report of the Calcutta Port Trust, for the year 1995-96.
 - (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. LT. 823/ 96]

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3 A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

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- (i) (a) Annual Accounts of the Culcutta Port[Trust, for the year 1995-96 and the Audit Report thereon.
 - (b) Review by Government of the Annual Accounts and Audit Report [Placed in Library. See No. LT. 1055/ 96]
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- (ii) (a) Annual Accounts of the Madras Port Trust, for the year 1995-96 and the Audit Report thereon.
 - (b) Review by Government of the Annual Accounts and Audit Report. [Placed in Library. See No. LT. 824/96]
- A copy each (in English and Hindi) of the following Notifications of the Ministry of Surface Transport (Ports Wing), under subsection (4) of Section 124 of the Major

Port Trusts Act, 1963:-

- G.S.R. No. 257 (E), dated 27th June, 1996 publishing the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (2) G.S.R. No. 259 (E). dated 27th June, 1996 publishing the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (3) G.S.R. No. 362 (E), dated 13th August, 1996 publishing the Visakhapatnam Port Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
- (4) G.S.R. No. 366(E), dated 19th August, 1996 publishing the Cochin Port Employees (Conduct) Amendment Regulation, 1996. [Placed in Library. *See* No. LT. 1049/96]

5. A copy each (in English and Hindi) of the following papers, under Section 5E of the Dock Workers (Regulation of Employment) Act, 1948:—

- (i) Annual Report and Accounts of the Mormugao Dock Labour Board, Goa, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the above Board. [Placed in Library. *See* No. LT. 1062/96]

6. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Surface Transport) and the Shipping Corporation of India Limited, for the year 1996-97. [Placed in Library. *See* No. LT. 825/96]

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MAQBOOL DAR): Madam I lay on the Table, under sub-section (3) of Section 141 of the Border Security Force Act, 1968, a *copy* each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:—